

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2327
ANSWERED ON:03.12.2007
AMENDMENT IN EPFO RULES
Owaisi Shri Asaduddin

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government proposes to amend the existing Employees Provident Fund Organisation (EPFO) rules restricting the use of unclaimed amount for its better utilisation; and

(b) if so, the details thereof and the steps taken thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a): No, Sir.

(b): Does not arise in view of (a) above.